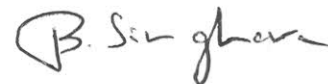


FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF GEE PEE INFOTECH PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	NAME OF CORPORATE DEBTOR	GEE PEE INFOTECH PVT LTD
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	28.02.1994
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	Registrar of Companies - Kolkata
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U72300WB1994PTC061991
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	34/1Q BALLYGUNGE CIRCULAR RD, KOLKATA-700019, WEST BENGAL
6.	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	Order delivered: 02/08/2019 Order received: 05/08/2019
7.	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	29/01/2020 (Being 180 days from the commencement of CIRP)
8.	NAME AND THE REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS INTERIM RESOLUTION PROFESSIONAL	MR. BINAY KUMAR SIGHANIA Registration No. IBBI/IPA-001/IP-P00041/2017-18/10102
9.	ADDRESS AND E-MAIL OF THE INTERIM RESOLUTION PROFESSIONAL, AS REGISTERED WITH THE BOARD	BKS & Co, Diamond Heritage 16 Strand Road, Unit-519, 5 th Floor Kolkata, West Bengal-700001 EMAIL- binayl@yahoo.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSIONAL, IF DIFFERENT FROM THOSE GIVEN AT SL. NO. 9.	AAA INSOLVENCY PROFESSIONALS LLP, Kolkata Office- Mousumi Co. Op. Housing Society, 15B, Ballygunge Circular Road, Kolkata- 700019 EMAIL- geepeeinfotech@aaainsolvency.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	20 th August, 2019



12.	CLASSES OF CREDITORS, IF ANY, UNDER CLAUSE (b) OF SUB-SECTION (6A) OF SECTION 21, ASCERTAINED BY THE INTERIM RESOLUTION PROFESSIONAL	NA
13.	NAMES OF INSOLVENCY PROFESSIONALS IDENTIFIED TO ACT AS AUTHORISED REPRESENTATIVE OF CREDITORS IN A CLASS (THREE NAMES FOR EACH CLASS)	NA
14.	(a) RELEVANT FORMS AND (b) DETAILS OF AUTHORIZED REPRESENTATIVES ARE AVAILABLE AT:	NA

FOR THE ATTENTION OF THE CREDITORS OF GEE PEE INFOTECH PVT LTD

Notice is hereby given that the National Company Law Tribunal, Kolkata has ordered the commencement of a corporate insolvency resolution process of **GEE PEE INFOTECH PVT LTD** on 02/08/2019.

The creditors of **GEE PEE INFOTECH PVT LTD** are hereby called upon to submit their claims with proof on or before **20/08/2019** to the Interim Resolution Professional at the address mentioned against entry No. 10.

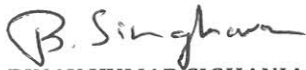
The proof of claims is to be submitted by way of the following specified forms:

- Form B: For Proof of claims by Operational Creditors except Workmen and Employees
- Form C: For Proof of claims by Financial Creditors
- Form D: For Proof of claim by a Workman or an Employee
- Form E: For Proof of claims by Authorized Representative of Workmen and Employees
- Form F: For claims by creditors (other than Operational and Financial Creditors).

The above mentioned forms can be downloaded from the website www.ibbi.gov.in/downloadform.html under the Insolvency and Bankruptcy Board of India Insolvency Resolution Process for Corporate Persons) Regulations, 2016

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



BINAY KUMAR SIGHANIA

Insolvency Professional

AAA Insolvency Professionals LLP

Registration No.: **IBBI/IPA-001/IP-P00041/2017-18/10102**

Date: 06/08/2019

Place: Kolkata